

No.GOB(I) 3/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 23RD JUNE, 2020.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of Civil Judges, are ordered in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	Sri. Narendra B.R.	Addl. Civil Judge and JMFC, Sirsi, U.K.Karwar District.	Prl. Civil Judge and JMFC, Kumta. U.K.Karwar District. (Vacant Court)
2	Smt. Mohanakumari N.B.	Addl. Civil Judge, Kumta, U.K.Karwar District. (ON REQUEST)	Civil Judge and JMFC, Periyapatna, Mysuru District. (Vacant Court)
3	Sri. Shankara Reddy D.V.	II Addl. Civil Judge and JMFC, Sirsi, U.K.Karwar District.	Addl. Civil Judge and JMFC, Sirsi, U.K.Karwar District. (Vice Sri. Narendra B.R. transferred)
4	Sri. Raju Shedbalkar	Addl. Civil Judge and JMFC, Ankola, U.K.Karwar District.	II Addl. Civil Judge and JMFC, Sirsi, U.K.Karwar District. (Vice Sri. Shankara Reddy D.V. – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(RAJENDRA BADAMIKA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

01. The Prl. District & Sessions Judges of U.K.Karwar and Mysuru district, with a request to make necessary arrangement for relieving the Officer concerned and to send the proposal for concurrent appointment to the Court which will become vacant due to above transfer.
02. The Officers concerned.
03. The Courts concerned.
04. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
05. The Private Secretary to the Hon'ble Administrative Judge for Mysuru and U.K.Karwar District.
06. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
07. The Additional Registrar General, Dharwad and Kalaburagi Benches.
08. The Central Project Co-ordinator (Computers) of this office.
09. The Director, Karnataka Judicial Academy, Bengaluru.
10. The Director, Arbitration Center - Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
11. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
12. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
13. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
14. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
15. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

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16. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
19. The Section Officers of GOB-II/RSB/HVC/HCB/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
20. Spare copies.

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